

**ORIGINAL IN HINDI**

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 3387  
TO BE ANSWERED ON 6.12.2016**

**SALE OF CHANA DAL**

3387. SHRIMATI VEENA DEVI:  
(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Food Corporation of India has made arrangement for the sale of chana dal in the open market to prevent the rise in its price in the country;
- (b) if so, the details thereof;
- (c) the sale price of chana dal in the markets of the country at the time decision in this regard was taken; and
- (d) the price at which the Government has sold chana dal procured by the Government institutions along with the quantum thereof?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)**

**THE MINISTER OF STATE  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)**

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- (a) to (d): No, Madam. However, designated procuring agencies including Food Corporation of India were directed to auction unprocessed whole chana to help moderate prices.